

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION No. 4573
TO BE ANSWERED ON JANUARY 08, 2019**

PROJECTS UNDER AMRUT

No. 4573. SHRIMATI KIRRON KHER:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the funds allocated, sanctioned, released and utilised under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), State/UT-wise;**
- (b) the details of projects where work has begun under the scheme, State/UT-wise;**
- (c) the details of the Utilisation Certificate submitted by the States, State-wise;**
- (d) the details of States which have received second and third instalment under the scheme, State-wise;**
- (e) the details of the monitoring meetings of Apex committee conducted in this regard; and**
- (f) the details of inspection conducted by the Independent Review and Monitoring Agency (IRMA) under the scheme?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE
MINISTRY OF HOUSING & URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) & (c): The Government of India launched the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) on 25 June, 2015 in 500 Mission cities as a Centrally Sponsored Scheme with focus on water supply, sewerage and septage management, storm water drainage, non-motorised urban transport and development of green space and parks. The Mission period is up to March, 2020. The total Mission outlay is Rs.1,00,000 crore including a Central Assistance of Rs.50,000 crore. The Mission funds consist of the following four parts:

- (i) Project fund - 80% of the annual budgetary allocation.**
- (ii) Incentive for Reforms - 10% of the annual budgetary allocation.**
- (iii) State funds for Administrative & Office Expenses (A&OE) - 8% of the annual budgetary allocation.**
- (iv) A&OE funds for Ministry of Housing and Urban Affairs - 2% of the annual budgetary allocation.**

Projects under AMRUT are selected, appraised, approved and implemented by the concerned States/Union Territories (UTs). The Government of India only approves the State Annual Action Plans (SAAPs) submitted by States/UTs and releases Central Assistance (CA) as per Mission guidelines. The Ministry of Housing and Urban Affairs has approved all the SAAPs for all States/ UTs for entire Mission period for Rs.77,640 crore, including Central Assistance(CA) of Rs.35,990 crore.

The State/UT-wise details of State Annual Action Plans (SAAPs), committed Central Assistance (CA), CA released under different components and utilisation certificates received are given at Annexure – I.

(b): Under AMRUT, Detailed Project Report (DPRs) have been approved for 5,421 projects worth Rs.78,856 crore (Some States/UTs have taken up projects in excess of approved SAAPs for which entire additional expenditure shall be borne by the respective States/UTs). So far works have been completed for 1,099 projects worth Rs.2,626 crore and for 3,222 projects worth Rs.53,319 crore contracts have been awarded and work is under progress. The State/ UT-wise details are given at Annexure – II.

(d): Second instalments of CA for projects have been released to the States/UTs as shown in Annexure-III. No, State/UT has claimed 3rd instalment so far.

(e): So far twenty (20) meetings of Apex Committee has been held to review and monitor the progress of the Mission.

(f): Independent Review and Monitoring Agency (IRMA) has been appointed for all the States/UTs. Monitoring is carried out routinely by IRMA for the projects under implementation and report is submitted to the State Mission Director. The State Mission Director submits the action taken on the IRMA report at the time of claiming second and third instalments of CA under AMRUT.

Annexure –I

Annexure referred in reply to part (a) & (c) of Lok Sabha Unstarred Question number 4573 for answer on 08 January, 2019.

(Status as on 04.01.2019)

(Amount in Rupees in crore)

#	Name of State / Union Territory	Approved SAAP Size	Committed Central Assistance (CA)	Central Assistance released for						Utilization Certificates received
				Projects	A&OE	Reform Incentives	GIS Based Master Plan	Eligible JnNURM projects	Total	
1	Andaman & Nicobar	10.82	10.82	2.21	0.10	0.00	0.04	0.00	2.35	0.80
2	Andhra Pradesh	2,890.17	1,056.62	619.69	38.69	82.68	13.66	4.17	758.89	628.04
3	Arunachal Pradesh	140.25	126.22	25.25	1.65	0.00	0.49	65.18	92.57	66.14
4	Assam	657.14	591.42	73.23	8.21	0.00	0.70	57.26	139.39	47.32
5	Bihar	2,469.77	1,164.80	369.93	11.92	29.11	4.27	13.19	428.42	230.76
6	Chandigarh	95.07	54.09	26.95	0.25	1.94	0.18	0.00	29.32	23.82
7	Chhattisgarh	2,192.76	1,009.74	407.90	25.74	52.02	1.73	57.01	544.40	357.16
8	Dadra & Nagar Haveli	10.82	10.82	2.16	0.11	0.00	0.00	0.00	2.27	1.41
9	Daman & Diu	18.03	18.03	3.60	0.15	0.00	0.17	0.00	3.92	1.61
10	Delhi	802.31	802.31	160.46	1.00	0.00	0.12	190.08	351.66	209.41
11	Goa	209.18	104.58	20.91	0.25	3.71	0.17	1.79	26.83	7.26
12	Gujarat	4,884.42	2,069.96	518.78	21.54	73.87	5.51	137.60	757.30	442.87
13	Haryana	2,565.74	764.51	152.90	9.23	6.40	3.04	0.00	171.57	87.03
14	Himachal Pradesh	304.52	274.07	54.81	2.33	3.54	0.36	196.25	257.28	124.11
15	Jammu & Kashmir	593.05	533.72	265.15	9.89	4.20	1.04	127.24	407.52	160.42
16	Jharkhand	1,245.74	566.17	113.23	13.78	28.40	1.47	0.00	156.88	35.98
17	Karnataka	4,952.87	2,318.79	1,141.87	35.08	57.56	4.89	180.53	1,419.92	1,174.40
18	Kerala	2,359.38	1,161.20	232.24	22.89	47.57	1.29	26.06	330.05	147.57
19	Lakshadweep	3.61	3.61	0.73	0.02	0.00	0.00	0.00	0.75	0.61
20	Madhya Pradesh	6,200.67	2,592.86	1,471.29	63.15	172.14	6.45	394.93	2,107.96	1,158.22
21	Maharashtra	7,759.32	3,534.08	706.81	36.51	170.13	6.18	546.44	1,466.07	1,025.62
22	Manipur	180.31	162.28	32.46	0.25	0.00	0.18	66.95	99.84	92.95
23	Meghalaya	80.14	72.12	8.91	1.21	0.00	0.19	63.73	74.04	0.89
24	Mizoram	140.25	126.22	74.44	1.37	4.58	0.19	0.00	80.58	76.48
25	Nagaland	120.22	108.19	21.63	0.98	0.00	0.36	9.48	32.45	14.04
26	Odisha	1,598.96	796.97	394.15	11.10	41.66	0.46	19.24	466.61	373.00
27	Puducherry	64.91	64.91	12.98	1.33	0.81	0.55	20.65	36.32	30.32
28	Punjab	2,766.62	1,204.47	240.89	16.03	32.72	3.24	191.58	484.46	274.09
29	Rajasthan	3,223.94	1,541.95	727.51	34.09	73.03	1.75	248.54	1,084.92	688.15
30	Sikkim	40.06	36.06	7.21	0.41	0.00	0.18	3.41	11.21	10.95
31	Tamil Nadu	11,194.78	4,756.58	1,686.74	43.03	231.72	3.20	107.61	2,072.30	1,225.78
32	Telangana	1,666.26	832.60	302.00	13.16	68.44	2.30	81.10	466.99	219.69
33	Tripura	148.25	133.43	26.68	1.86	1.70	0.18	9.75	40.16	14.95
34	Uttar Pradesh	11,421.67	4,922.46	984.49	36.84	129.35	12.10	139.07	1,301.85	436.14
35	Uttarakhand	593.02	533.72	106.75	1.75	0.00	1.19	32.11	141.80	85.02
36	West Bengal	4,035.00	1,929.32	831.00	27.59	41.69	9.91	152.74	1,062.93	403.70
	Total	77,640.02	35,989.70	11,827.94	493.46	1,358.97	87.74	3,143.69	16,911.8	9,876.71

Annexure – II

Annexure referred in reply to part (b) of Lok Sabha Unstarred Question number 4573 for answer on 08 January, 2019.

(Amount in Rupees in crore)

#	Name of State / Union Territory	Works Completed		Contracts Awarded & work in progress	
		Nos.	Amount	Nos.	Amount
1	Andaman and Nicobar Islands	30	0.74	36	6.27
2	Andhra Pradesh	68	508.91	153	2,735.37
3	Arunachal Pradesh	-	-	4	15.12
4	Assam	-	-	8	0.88
5	Bihar	-	-	50	2,028.66
6	Chandigarh	3	5.78	5	30.16
7	Chhattisgarh	47	39.23	115	1,922.75
8	Dadra and Nagar Haveli	-	-	2	41.36
9	Daman and Diu	-	-	3	16.52
10	Delhi	5	19.94	14	552.57
11	Goa	5	13.50	5	30.42
12	Gujarat	89	537.16	208	3,101.96
13	Haryana	8	71.59	89	2,144.95
14	Himachal Pradesh	12	18.95	41	148.85
15	Jammu and Kashmir	20	45.68	67	440.45
16	Jharkhand	7	7.36	48	1,605.37
17	Karnataka	14	81.38	271	4,573.63
18	Kerala	63	22.67	757	1,288.03
19	Lakshadweep	-	-	3	0.60
20	Madhya Pradesh	27	214.79	167	6,131.98
21	Maharashtra	6	34.32	179	6,895.46
22	Manipur	1	1.28	3	207.37
23	Meghalaya	-	-	4	5.13
24	Mizoram	3	20.57	9	104.79
25	Nagaland	2	0.82	7	33.84
26	Odisha	46	239.51	142	1,445.68
27	Puducherry	1	0.15	9	16.30
28	Punjab	2	70.56	7	262.99
29	Rajasthan	19	68.68	114	2,939.16
30	Sikkim	4	0.53	35	22.93
31	Tamil Nadu	378	282.14	56	5,584.74
32	Telangana	5	122.47	50	1,523.67
33	Tripura	-	-	7	19.24
34	Uttar Pradesh	28	153.46	287	4,079.78
35	Uttarakhand	12	14.31	71	332.87
36	West Bengal	194	29.83	196	3,019.02
	Total	1,099	2,626.31	3,222	53,318.87

Annexure – III

Annexure referred in reply to part (d) of Lok Sabha Unstarred Question number 4573 for answer on 08 January, 2019.

(Amount in Rupees in crore)

Sl. No.	States/UTs	Amount of 2nd Instalment of central assistance released (As on 04.01.2019)
1.	Andhra Pradesh	408.37
2.	Bihar	136.97
3.	Chandigarh	16.13
4.	Chhattisgarh	205.95
5.	Gujarat	104.78
6.	Jammu & Kashmir	158.41
7.	Karnataka	678.11
8.	Madhya Pradesh	952.71
9.	Mizoram	49.20
10.	Odisha	234.75
11.	Rajasthan	419.12
12.	Tamil Nadu	735.43
13.	Telangana	135.48
14.	West Bengal	445.13
	TOTAL	4680.54